Annexure – 7 Name of the corporate debtor: ARSS INFRASTRUCTURE PROJECTS LIMITED; Date of commencement of CIRP: 30.11.2021; List of creditors as on: 02.05.2025 List of operational creditors (Government dues) (Amount in₹)

| Sl. | Details of Claimant | | | Details of claim | | Details of claim admitted | | | | | | Amount | Amount | Amoun | | Remarks |
|-----|-------------------------|--------|-----------|------------------|-------------------|---------------------------|-----------|---------|-------|---------|--------|----------|--------|-------|-------|----------|
| No. | Department | Govern | Identific | Date of | Amount claimed | Amount of claim | Nature of | Amount | Amoun | Whether | % of | of | of any | t of | t of | , if any |
| | | ment | ation | receipt | | admitted | claim | covered | t | related | voting | continge | mutual | claim | claim | |
| 1 | Commissioner of | TAXES | | 16.12.21 | 5,69,60,336.00 | 5,69,60,336.00 | Unsecured | No | No | No | - | - | - | - | - | |
| 2 | CT & GST Circle, | TAXES | | 04.03.22 | 5,91,58,976.00 | 5,91,58,976.00 | Unsecured | | | | | - | - | - | - | |
| | Bhubaneswar III | | | | | | | No | No | No | | | | | | |
| | | | | | | | | | | | - | | | | | |
| 3 | Assistant Commissioner | | | | | | | No | No | No - | | | | | | |
| | CGST and Central Excise | TAXES | | 16.03.22 | 3,59,60,05,453.00 | 3,59,60,05,453.00 | Unsecured | INO | NO | | | - | - | - | - | |
| 4 | State Tax Officer, | TAXES | | 04.02.22 | 33,83,250.00 | 33,83,250.00 | Unsecured | No | No | No | - | - | - | - | - | |
| 5 | Deputy Commissioner of | TAXES | | 13.01.2023 | 2,12,06,447.00 | 2,12,06,447.00 | | | | | | | | | | |
| | • | - | - | - | 3 73 67 14 462 00 | 3 73 67 14 462 00 | | - | | - | | - | | - | | |

3,73,67,14,462.00 3,73,67,14,462.00